

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3855**

TO BE ANSWERED ON THE 16TH JULY, 2019/ ASHADHA 25, 1941 (SAKA)

CRIMES AGAINST SC/ST AND WOMEN

3855. SHRI S. VENKATESAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that crime against Scheduled Castes/Scheduled Tribes and women are not recorded by the National Crime Records Bureau (NCRB) as per the laws of the Indian Penal Code (IPC); and

(b) if so, the details thereof and the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a): No Sir. National Crime Records Bureau does collect and publish data on crime against Scheduled Castes/ Scheduled Tribes and Women both under Indian Penal Code and Special & Local Laws.

(b): Does not arise in view of reply to (a) above.
